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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/93/IB/2018
PETITION NUMBER : CP/540/ (IB)/2017
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK LTD & 3 ORS
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Paritosa Venkateswarar	Counsel for R4 (Hospina)	
2.	V. Kamalakumar	Counsel for Coe Third Party	
	Nanoj Menon	Counsel for Kotak	
	Chavva Syle Edward J. J. / 3 Sri Arund ryle	Counsel for R2	

ORDER

Counsel for the applicant/Financial Creditor present. Counsels representing R2 and R4 are present and filed counters. Counsel for CoC present and filed CA 93/IB/2018. Counsel for the applicant prayed for time to file reply to the counters and reply to the CA. Time is enlarged at request. Put up on 13.03.2018.


((S VIJAYARAGHAVAN)
Member(Technical)


(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)